GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

STARRED QUESTION NO:536 ANSWERED ON:03.05.2013 DATABASE OF TB PATIENTS Ganeshamurthi Shri A.;Paranjpe Shri Anand Prakash

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has set up a digital database of the people being treated for tuberculosis under the Revised National TB Control Programme (RNTCP);

(b) if so, the details and the objectives thereof;

(c) whether the Government proposes to provide certain districts with DNA based MDR and XDR testing equipment to ensure early diagnosis and treatment of patients in the country;

(d) if so, the details thereof, State/UTwise; and

(e) the other measures being taken by the Government to ensure better treatment of TB patients and also compliance of treatment protocol by clinics/hospitals?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a)to(e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.536 FOR 3RD MAY, 2013

(a)&(b): Yes. The Revised National Tuberculosis Control Programme (RNTCP) has introduced an online case based software for TB (Nikshay) with the help of National Informatics Center (NIC), wherein information of all TB cases initiated on Directly Observed Treatment Short-Course (DOTS) is entered.

The main objectives include:

1. To facilitate individual patient wise monitoring and tracking of TB patients and their treatment.

2. To improve TB surveillance.

3. To make available real time data at block & district for prioritized, focused supervision.

4. To create electronic Database of all TB patient details, for further in-depth analysis.

(c) : Yes, the Government has already provided DNA based MDR testing equipment to ensure early diagnosis and treatment of patients in the country.

(d): The State/UT wise details are appended as Annexure I & Annexure II.

(e) : Revised National TB Control Programme has developed standardized treatment protocols for Tuberculosis and the compliance is achieved through regular training, supportive supervision and monitoring of all clinics and hospitals and Direct Observation of treatment by trained provider under RNTCP.

Clinics/hospitals are linked with various service delivery institutions i.e. the Tuberculosis Units and the Designated Microscopy Centres for availing the services & free quality assured anti-TB drugs under RNTCP.

To reinforce the same, the Government of India has issued Orders for notification of TB cases from all the healthcare providers including clinics and hospitals.